World class university in Assam

4709. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether University Grants Commission (UGC) had proposed to set up a world class university in Assam; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) As many as 14 Innovation Universities aiming at world class standards have been provided for establishment across Eleventh and Twelfth Plan periods. It has been decided to locate them near 14 identified cities, including one in Guwahati, Assam. A concept note on these universities has been finalized and is in the public domain on the website of the Ministry of Human Resource Development.

Revamping of education system

4710. SHRI N.K. SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the entire education system both at the level of school education and higher education in the country is being revamped;
 - (b) if so, the details thereof;
- (c) whether Gross Enrolment Ratio (GER) in the country is too less as compared to other developing countries; and
- (d) if so, the steps taken by Government to bridge the gap of GER between Indian and other developing countries?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Educational reforms are a continuous process and Eleventh Five Year Plan seeks to carry them forward through expansion, inclusion and rapid improvement in quality through institutional and policy reforms and by enhancing public spending. There will be no Class-X Board examination w.e.f. 2011 for students studying in CBSE's Senior Secondary Schools and who do not wish to move out of the CBSE system after Class-X. The students studying in CBSE's Secondary Schools will, however, be required to appear in Board's external examination if they intend to leave the Secondary School after Class-X. The Continuous and Comprehensive Evaluation has been strengthened in all CBSE affiliated schools w.e.f. October, 2009 in Class-IX. The new Grading System has been introduced at Secondary School Level (for Class-IX and X) effective from 2009-10 academic session. During various meetings with stakeholders, survey etc. the CBSE has received encouraging response.

The Right of Children to Free and Compulsory Education Act, 2010 has been enacted which envisages significant reforms in the Elementary Education sector specially with reference to

admission, attendance and completion of elementary education by all children in schools which conform to specified norms and standards.

University Grants Commission (UGC) has taken a number of steps to bring in academic reforms in the Central and State Universities such as examination reforms including continuous internal assessment, introduction of credit-based courses, semester system, institutional mobility of students, credit accumulation and credit transfer, regular updating of curriculam etc.

(c) and (d) As per the figures published by UNESCO Institutes for Statistics (UTS) in its publication titled "Global Education Digest 2009" in Tertiary Higher Education, the GER of some of the Developing countries are as under:—

Developing Country	Percentage
China	20
Brazil	25
India	11
Indonesia	17
Morocco	14

Government have taken a number of steps to increase the GER in higher education which includes, setting up of new Central Universities, 8 new Indian Institutes of Technologies (IITs), 7 new Indian Institutes of Management (IIMs), 10 new National Institutes of Technology (NITs), 3 Indian Institutes of Science Education and Research (IISERs), 20 new Indian Institutes of Information Technology (IIITs) and 2 new Schools of Planning and Architecture (SPAs), Interest Subsidy Scheme on Education Loans for needy students, setting up of 374 Model Degree Colleges in Educationally Backward Districts, etc.

Sharing of funding under RTE Act

4711. SHRI V. HANUMANTHA RAO: DR. T. SUBBARAMI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether one after the other States have been demanding more funds for implementation of the Right to Education Act;
- (b) if so, whether Government is now considering to increase its share in the funding arrangement;
- (c) if so, whether State Government's funding arrangement is being considered and the Centre-State fund sharing pattern of 65:35 or even 75:25 is being discussed by Government; and
- (d) if so, the total cost that will be provided to the States under the scheme and whether States are satisfied with the new formula?